

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 25, 2016

No. 1124 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, following officers of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- as per G.O. No. 3195/ II-4-2003-45 (12)/ 1991 T.C., dated 04.08.2003, read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II-4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, but financial benefits given to the officers shall not be withdrawn subject to the concurrence of the State Government, from the date mentioned against their names:

Sl.	Name of the Officer	Earlier date of grant of super time pay scale	Vacancy caused by	Readjustment date of super time pay scale	Vacancy caused by
1.	Smt. Kalpana Mishra 15.01.1958	18.2.2015	Due to Elevation of Sri Amar Singh Chauhan on 18.2.2015	01.10.2015	Retirement of Sri Uma Shanker Pasi on 30.09.2015
2.	Smt. Saroj Yadav 01.07.1971	18.2.2015	Due to Elevation of Sri Shamsheer Bahadur Singh on 18.2.2015	01.10.2015	Retirement of Sri Yogendra Singh-II.
3.	Sri Satish Chandra Sharma 01.01.1956	18.2.2015	Due to Elevation of Sri Vinod Kumar Misra on 18.2.2015	01.11.2015	Retirement of Sri Rajendra Kumar-II on 31.10.2015
4.	Sri Yogendra Singh-II 25.09.1955	18.2.2015	Due to Elevation of Sri Raghvendra Kumar on 18.2.2015		Vacancy not available before his retirement
5.	Smt. Prem Kala Singh 01.01.1960	18.2.2015	Due to Elevation of Sri Pratyush Kumar on 18.2.2015	01.12.2015	Retirement of Sri Sukh Lal on 30.11.2015
6.	Sri Nand Lal 17.11.1960	01.03.2015	Retirement of Sri Vijay Pratap Singh-II on 28.2.2015	01.12.2015	Retirement of Sri Ravindra Nath Mishra-II on 30.11.2015

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 265 / JR (S) / 2016, Dated: Allahabad: May 25, 2016

copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad with the request that Hon'ble Court has been pleased to order that financial benefits given to the officers shall not be withdrawn subject to the concurrence of the State Government

6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
7. All the officers concerned.(Information available on Web-site).
8. The Sr. Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (I), High Court, Allahabad.
12. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Deputy Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**